

Sl. No.	State/UT	Missing	Found	Matching
11.	Goa	445	295	164
12.	Gujarat	7212	4136	3003
13.	Haryana	2634	5124	868
14.	Himachal Pradesh	289	148	146
15.	Jammu and Kashmir	317	140	107
16.	Jharkhand	729	55	2
17.	Karnataka	9877	6892	6687
18.	Kerala	1169	864	734
19.	Lakshadweep	0	0	0
20.	Madhya Pradesh	10719	6627	6868
21.	Maharashtra	12410	11018	2646
22.	Manipur	0	0	0
23.	Meghalaya	346	286	248
24.	Mizoram	9	2	1
25.	Nagaland	57	23	9
26.	Odisha	6296	3393	2888
27.	Puducherry	73	50	40
28.	Punjab	1897	1536	546
29.	Rajasthan	4050	1947	1451
30.	Sikkim	76	33	4
31.	Tamil Nadu	4460	2206	2177
32.	Telangana	1240	600	212
33.	Tripura	49	7	0
34.	Uttar Pradesh	25095	14077	10684
35.	Uttarakhand	1170	365	300
36.	West Bengal	40097	25931	17733
TOTAL		153265	92797	62474

Mechanism to track missing children

2063. SHRI DEVENDER GOUD T.: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether one of the objectives of Integrated Child Development Services (ICDS) is to create a mechanism to track missing children in the country;

(b) whether on an average nearly 200 children are missing everyday in country and half of the children missed in 2014 are untraced;

- (c) whether it is a fact that of the total children missing 63 per cent are girls; and
- (d) if so, the reasons behind this and what special efforts Ministry is making to ensure that, at least, missed children are traced and given to their parents?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) No, Sir.

(b) to (d) As per the data provided by National Crime Records Bureau (NCRB) a total of 73549 children went missing in the year 2014, of which 31711 were untraced. Of the total children missing around 61 per cent were female. There are various reasons for children going missing which include, trafficking, running away from family, kidnapping, abduction etc. The Ministry of Women and Child Development is implementing 'TrackChild' and 'Khoya-Paya' web portals under Integrated Child Protection Scheme for tracking missing children.

MAMATA scheme in Odisha

2064. SHRI BHUPINDER SINGH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) will the Ministry of Women and Child Development consider to extend the maternity benefit to all pregnant women of the country with financial support, if so, the details thereof, State-wise;
- (b) will the Ministry of Women and Child Development agree to the proposal of the State Government of Odisha to retain the 'MAMATA' scheme to all the 30 districts of Odisha with financial support to each case; and
- (c) if so, by when, if not, reasons therefor?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) The expansion of Indira Gandhi Matritva Sahyog Yojana (IGMSY) to all districts of the country is under consideration.

(b) No, Sir. No such proposal to retain the 'MAMATA' scheme in all the 30 districts of Odisha, from the State Government of Odisha has been received in the Ministry of Women and Child Development.

- (c) Does not arise.

SC/ST workers in Anganwadi Centres

2065. SHRIMATI SASIKALA PUSHPA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state: